## Budgetary Allocation to SC/ST Finance Commission

3004. SHRI RANJITSINH VIJAYSINH MOHITE PATTL: SHRI DHIRAJ PRASAD SAHU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has any plan to increase the budgetary allocation to the SC/ST Finance Commission for their overall development; and
  - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Government has neither constituted a Scheduled Castes and Scheduled Tribes (SCs/STs) Finance Commission nor any such proposal is under consideration.

(b) Does not arise.

## Funds for Scholarship

3005. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is fact that many State Governments are not able to use the funds given to them for student scholarship and Scheduled Caste students hostel; and
- (b) the total amount given to Odisha, Chhattisgarh, Jharkhand, West Bengal and Bihar in this regard and the details of utilization from 2004 to 2009?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) State Governments are required to furnish Utilization Certificates in respect of funds given to them under various schemes including for student scholarships and Scheduled Caste students hostels. Unspent balances of the past years, if any, are duly taken into account while considering fresh proposals of the State Governments for release of funds.

(b) The total amount given to these States under the schemes of "Pre-Matric Scholarship for children of those engaged in unclean occupations", "Post Matric Scholarship for SC students" and "Babu Jagjivan Ram Chhatrawas Yojana" alongwith Utilisation for the years 2004-05 to 2008-09 is given in the Statement.